

[English]

Common Code of Conduct for PSUs

4260. SHRI KRISHAN LAL SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Public Sector Enterprise in the country represent an investment of Rs.1,60,000 crores spread over 246 enterprise out of which 104 are sick;

(b) whether too much interference in the working and lack of accountability are mainly responsible factors for the sick units;

(c) whether the Government propose to bring out a common code of conduct for observance in all units; and

(d) if so, the time by which the code is likely to be enforced?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The cumulative investment in CPSUs as on 31.3.1995 is estimated as 172433 crore rupees spread-over 245 number of enterprises of which 83 are sick.

(b) There are numerous causes for sickness and it would not be correct to generalise that there is too much interference in the working of PSUs and lack of accountability in them.

(c) There is no such proposal.

(d) Question does not arise.

Coal Mafia

4261. SHRI AYYANNA PATRUDU :
SHRI AJMEERA CHANDULAL :

Will the Minister of COAL be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem appearing in the "Indian Express" dated 15th November, 1996 under the caption "White collar mafia takes over Dhanbad looting";

(b) if so, the fact thereof; and

(c) the steps taken to stop the activities of mafia taking over Dhanbad looting?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Yes, Sir.

(b) and (c). In September, 1994, a complaint was made by Deputy Commissioner of Dhanbad to the Central Vigilance Commissioner alleging that certain ex-servicemen coal transport companies were Bename companies. Investigations of the Vigilance Department of BCCL could not firmly establish the allegations in the matter. The Coal companies systematically investigate

every specific complaint in order to keep a check on illegal and unlawful activity.

Problems of NRI

4262. PROF. P.J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) whether the Chief Commissioner appointed to deal with the NRI's problems is not able to cope with the complex problems of NRIs;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in regard thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

Supply of Coal

4263. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of COAL be pleased to state :

(a) whether Pathakheda mines under Western coal Fields Ltd. are basically the feeder mines for the adjacent 'Satpura Thermal Powr Plant' at Sarni of Madhya Pradesh State Electricity Board;

(b) if so, the quantum of coal produced by the Pathkehda mines during the last three years and the quantum of coal supplied to the relevant plant at Sarni of Madhya Pradesh State Electricity Board;

(c) whether coal was supplemented to the relevant plants by other Western coal Fields Limited managed mines situated far off in Chhindwara and Nagpur (Maharashtra) areas;

(d) if so, the quantity of coal supplemented from the Chhindwara and Nagpur mines to the said plant during the last three years;

(e) whether coal was sold to other industries situated in and outside the State of madhya Pradesh by the Pathakheda Mines; and

(f) if so, the details of such industries with supplies made to each during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Almost 90% of coal produced from Pathakheda Area of Western Coalfields Ltd. is supplied to Satpura Thermal Power Station of Madhya Pradesh State Electricity Boards (MPEB). However, in order to meet the full demand, this power house is also linked to the adjacent mines of Pench/Kanhan and Nagpur Areas of Western Coalfields Ltd.

(b) Details of coal production from Pathakheda Area and the quantum of supplies to Satpura Power Station

from this area during the last three years are given below :-

Figures in Million tonnes

Year	Production	Despatches	% of Despatches
1994-95	2.644	2.386	90%
1995-96	2.648	2.343	88%
1996-97 (April to November, 96)	1.598	1.523	95%

(c) and (d). Yes Sir. Coal from nearby mines of Pench, Kanhan and Nagpur areas was supplied to Satpura power House as per the approved linkages. The quantity of coal despatched from the Pench/Kanhan and Nagpur mines to the power house during the last three years are as follows:-

Despatches in million tonnes

Year	Pench/Kanhan	Nagpur	Total
1994-95	2.326	0.670	2.996
1995-96	2.400	0.627	3.027
1996-97 (April to November, 96)	1.288	0.389	1.677

(e) and (f). Yes, Sir. About 10% of the total production of Pathakhera Area has been sold to linked industrial consumers in the State of Madhya Pradesh and Maharashtra. The total yearwise quantity sold to such industrial consumers was as follows :-

Year	Despatches in million tonnes
1994-95	0.215
1995-96	0.259
1996-97 (April to November, 96)	0.069

[Translation]

Industrial Park in Maharashtra

4264. SHRI DATTA MEGHE : Will the Minister of INDUSTRY be pleased to state :

- the details of industrial parks set up in Maharashtra;
- whether the Government of Maharashtra has any share in these parks; and
- if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). Under the Centrally sponsored schemes, Industrial Parks are set up under the Export promotion Industrial park (EPIP) assisted by the Ministry of Commerce. Under this Scheme, one proposal of the Maharashtra State Government for setting up an Export Promotion Industrial park at Ambarnath, District Thane

has been approved on 28.9.94. The project is being implemented by the Maharashtra Government through the Maharashtra Industrial Development Corporation and central assistance so far released is Rs.6.75 crores out of a total project cost (excluding cost of land) of Rs.14.82 crores.

The Ministry of Industry separately has a scheme for setting up industrial growth centres. Under this scheme for state of Maharashtra, five growth centres have been announced, namely, Akola, Chandrapur, Dhule, Ratnagiri and Nanded. The projects in respect of four growth centres at Akola, Chandrapur, Dhule and Ratnagiri have been accorded final approval and central assistance to the tune of Rs.9 crores approximately have been released for these projects. The Growth Centre at Nanded is at the stage of appraisal with the leading financial agency, IDBI. Under the Growth Centre Scheme, the Central Government provides assistance upto Rs.10 crores and the share of the State Government is Rs.5 crores.

[English]

Losses to Banks/Financial Institutions

4265. SHRIMATI MEIRA KUMAR : Will the Minister of FINANCE be pleased to state :

- whether the Government are aware that some of the nationalised banks and financial institutions have understated their losses; and
- if so, the names of such banks/financial institutions and the remedial action taken by the RBI in the matter?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). Seven (7) nationalised banks viz. Central Bank of India, Indian Bank, Punjab national bank, Punjab & Sind Bank, Untied Bank of India, UCO Bank and Vijaya bank have reported losses during 1995-96. Reserve bank of India (RBI) has informed that only in the case of Vijaya Bank the Statutory auditors have reported that the bank has not made provision for contribution to Pension Fund estimated at Rs.37.04 crores resulting in consequential understatement of losses for the year 1995-96.

In the case of other loss making nationalised banks and financial institutions it is not possible to infer from the balance sheet alone whether losses have been understated. This can be gathered only during the inspection/scrutiny of books of accounts which RBI takes up during the year following the year to which the accounts relate.

Operation Swastika

4266. SHRI VIJAY GOEL : Will the Minister of FINANCE be pleased to state :

- the quantity of narcotice and its value in the